

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH  
AT HYDERABAD

O.A. No. 749/91.

Dt. of Decision : 18.7.94.

1. Mr. N. Chengaiah
2. Mr. C. Nadamuni
3. Mr. K. Subramanyam

.. Applicant,

Vs

1. General Manager, South Central Rly,  
Secunderabad.
2. Dy. Chief Mechanical Engineer,  
Carriage Repair Shop,  
Settipally Post, Tirupathi,  
(Chittoor District) A.P.

.. Respondents.

Counsel for the Applicant : Mr. K. Sudhakar Reddy (Not Present)

Counsel for the Respondents: Mr. D. Gopala Rao, SC for Rlys.

CORAM:

THE HON'BLE SHRI A.B. HARIDASAN : MEMBER (JUDL.)  
THE HON'BLE SHRI A.B. GORTHI : MEMBER (ADMN.)

..2

25P  
by

(26)

O.A.No.749/91  
(\* O.A. No. 546/90)

O R D E R

( As per Hon'ble Sri A.V. Haridasan, Member (J) )

Sri D. Gopala Rao, SC for Railways present. Neither the applicants nor their counsel were present.

2. Now the application is specifically listed for dismissal. On various previous occasions also the applicants remained unrepresented in the Tribunal. We, therefore, feel that the applicants are not interested in prosecuting the matter further. Hence the application is dismissed for default, leaving the parties to bear their costs.

*Hans*  
( A.B. Gorthi )  
Member (A)

*Allem*  
( A.V. Haridasan )  
Member (J)

Dated 18th July, 1994  
Open Court dictation

*Hyderabad 26-7-94.*  
DEPUTY REGISTRAR (J)

*kmv*  
Copy to:

1. The General Manager, South Central Railway, Secunderabad.
2. The Dy. Chief Mechanical Engineer, Carriage Repair Shop, Settipalli Post, Tirupathi. Chittoor District, A.P.
3. One copy to Mr. K. Sudhakar Reddy, Advocate, CAT, Hyderabad.
4. One copy to Mr. D. Gopal Rao, SC for Railways, CAT, Hyderabad.
5. One copy to Library, CAT, Hyderabad.
6. One spare copy.

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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH HYDERABAD

THE HON'BLE MR.A.V.HARIDASAN: MEMBER(J) ✓

AND

THE HON'BLE MR.A.B.GORTHI : MEMBER(A) ✓

Dated: 18.7.94 ✓

ORDER/JUDGMENT. ✓

M.M./R.P./S.P.NO.

C.A.NO. 749/91 ✓  
in  
T.A.NO.

(W.P.NO.)

Admitted and Interim Directions  
Issued.

Allowed.

Dismissed with directions.

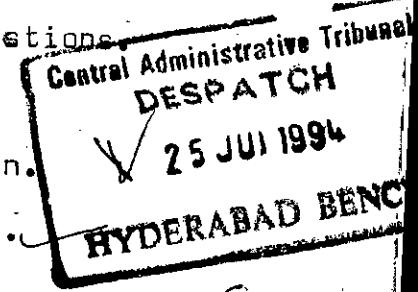
Dismissed.

Dismissed as Withdrawn.

Dismissed for Default.

Rejected/Ordered.

No order as to costs. ✓



207/AM  
25/7/94